

PROCEEDINGS OF THE DISTRICT JUDGE :: GUNTUR

Present:- Sri A. Hari Haranadha Sarma, B.Sc., LL.M.,
District Judge, Guntur.

DATED: 04-06-2020

Sub:- PUBLIC SERVICES – A.P.J.M.S./A.P.L.G.S – Certain
promotions of Office Subordinates to the post of DRIVER
(Category-14) of Amended A.P.J.M.S. Rules, 2019 – Transfers,
Postings and deputations – Orders – Issued.

Read:- 1) G.O.Ms.No.76 LAW (L, LA & J-HOME-COURTS.A)
Department, dated 15-05-2019.
2) Office note and order dated 03-06-2020.
3) Proceedings of the District Judge, Guntur in Dis No.1716
Dated:03-06-2020.

** **

ORDER:-

The District Judge, Guntur is pleased to pass the following:

1. Sri V. Srinivasa Rao, Office Subordinate, Additional Junior Civil Judge Court, Chilakaluripet who is temporarily promoted as Driver (against Roster Point No.7-SC) carrying time scale of Rs.15,460-47,330 is posted as Driver, Principal Senior Civil Judge Court, Tenali in the existing vacancy by keeping his post of Office Subordinate in Additional Junior Civil Judge's Court, Chilakaluripet vacant.

On joining the individual is deputed to work in Additional Junior Civil Judge Court, Chilakaluripet until further orders and directed to discharge the works entrusted.

2. The deputation of Sri B. Kiran Kumar, Office Subordinate in I Addl. District Court, Guntur to work in II Additional District Court, Guntur is hereby cancelled. Further, Sri B. Kiran Kumar is temporarily promoted as Driver (against Roster Point No.12-) carrying time scale of Rs. 15,460-47,330 is posted as Driver, V Addl. District Court, Guntur in the existing vacancy by keeping his post of Office Subordinate in I Addl. District Court, Guntur vacant.

On joining the individual is deputed to work in II Addl. District Court, Guntur until further orders and directed to discharge the works entrusted.

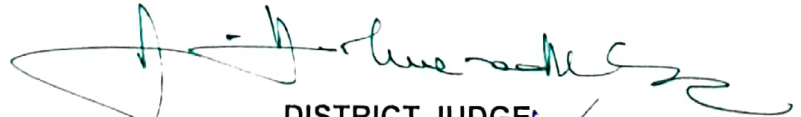
3. Sri S. Nagendra Babu, Office Subordinate, XIII Additional District Court, Narasaraopet who is temporarily promoted as Driver (against Roster Point No.13) carrying time scale of Rs. 15,460-47,330 is posted as Driver, XIII Additional District Court, Narasaraopet in the existing vacancy, by keeping his post of Office Subordinate in XIII Additional District Court, Narasaraopet vacant. On joining the individual is directed to discharge the works entrusted.

4. Sri B. Srinivasa Rao, Office Subordinate, IV Additional District Court, Guntur who is temporarily promoted as Driver (against Roaster Point No.14) carrying time scale of Rs. 15,460-47,330 is posted as Driver, Special Mobile Court, Guntur in the existing vacancy, by keeping his post of Office Subordinate in IV Additional District Court, Guntur vacant.

On joining the individual is deputed to work in the IV Addl. District Court, Guntur until further orders and directed to discharge the works entrusted.

The promotions are subject to the following conditions:

1. In view of dearth of employees in the District, the Presiding Officers are requested to utilize the services of the above individuals as per office convenience for smooth functioning of administration.
2. The promotions herein above made are purely on temporary basis and they are liable to be reverted at any time without notice and without assigning any reasons.
3. All the Presiding Officers are requested to relieve the above individuals immediately.
4. The seniority of the individuals at Sl.Nos.1 to 4 is according to the roster points.
5. The above candidates shall join within 15 days from the receipt of these proceedings.
6. The individuals are hereby informed that they shall give **UNDERTAKING** that they are prepared to discharge whatever the duties assigned by the Judicial Officers according to the work exigencies.
7. The performance of the above temporarily promoted employees shall be informed to the District Court by the respective controlling Officers once in three months and the same will be the basis for regularization and declaration of probation if any in respect of the promotion posts.
8. The promotion given above does not absolve the employees from their liability/accountability in respect of their misconduct if any while functioning in the post prior to promotion.
9. The undertaking letters obtained from the individuals shall be submitted to District Court along with their joining reports by the respective Presiding Officers.


DISTRICT JUDGE

To
The individuals Through proper channel.
The Judicial Officers concerned.

Copy to:

1. The Superintendent, Accounts Section, District Court, Guntur.
2. The District Treasury Officer, Guntur.
3. The Sub-Treasury Officer, Tenali, Chilakaluripet, Narasaraopet.

DISNO-1719
4/6/2020